

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 1270
TO BE ANSWERED ON 25.11.2019**

CLOSURE OF COMPANIES

1270. SHRI KUNWAR DANISH ALI:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it is a fact that there is a huge number of companies shutdown during the last five years in India;**
- (b) if so, the details thereof and the reasons therefor;**
- (c) the number and details of people who got unemployed due to shutdown of the companies; and**
- (d) the steps being taken by the Government for their bread and butter?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) to (c): The details of companies' shut down and the workers affected thereon, along with the reasons, for the years 2015 to 2019 are annexed.

(d): The interests of the affected workers are protected through measures such as provision of compensation under the Industrial Disputes Act, 1947. Counseling, Retraining & Redeployment (CRR) scheme as a social safety net to provide opportunities of self/ wage employment to the employees (or dependents) of Central Public Sector Enterprises (CPSEs) separated under VRS/VSS or retrenched due to closure/ restructuring of CPSEs. CRR aims to reorient VRS/VSS optees/ dependents through short duration skill development training to enable them to adjust in the new environment and adopt new avocations after their separation from the CPSEs. CRR scheme is being implemented in collaboration with National Skill Development Corporation (NSDC) under Ministry of Skill Development & Entrepreneurship.

Annexure referred to in reply to (a) to (c) of Lok Sabha Un-starred Question No. 1270 for 25.11.2019
Cause number of Permanent Closures & Workers Affected thereby during 2014 to 2019

Causes	2014		2015 (Provisional)		2016 (Provisional)		2017 (Provisional)		2018 (Provisional)		2019 (January to September) (Provisional)	
	No. of Units	No. of Workers Affected	No. of Units	No. of Workers Affected	No. of Units	No. of Workers Affected	No. of Units	No. of Workers Affected	No. of Units	No. of Workers Affected	No. of Units	No. of Workers Affected
1	2	3	4	5	6	7	8	9	10	11	12	13
Violence	-	-	-	-	-	-	-	-	-	-	-	-
Financial Stringency	5	137	4	230	5	218	6	643	4	430	-	-
Shortage of Raw Material	-	-	-	-	1	6	-	-	-	-	-	-
Shortage of Power	-	-	-	-	-	-	-	-	-	-	-	-
Lack of Demand/Accumulation of Stock	1	63	-	-	2	153	6	50	1	8	-	-
Completion of Project/Termination of contract	-	-	-	-	-	-	-	-	-	-	-	-
	(-)	(-)	(-)	(-)	(1)	(3559)	(2)	(976)	-	-	-	-
Workers Problems/Demand for better amenities	1	9	-	-	3	15	-	-	-	-	-	-
Land Problem	-	-	-	-	1	6	1	82	-	-	-	-
Increase in Production Cost	-	-	-	-	-	-	-	-	2	86	-	-
Shifting of Premises/Opening of new units	1	8	-	-	-	-	-	-	-	-	-	-
Others (suspension of mining license/ cancellation of coal blocks/ illness of owner)	16	3818	7	770	12	1862	7	989	-	-	1	45
	(1)	(447)	(2)	(165)	(-)	(-)	(-)	(-)	(-)	(-)	(-)	(-)
Cause Not Known	9	244	9	687	3	218	-	-	1	13	-	-
TOTAL :												
State Sphere	33	4279	20	1687	27	2478	22	1764	8	537	1	45
Central Sphere	(1)	(447)	(2)	(165)	(1)	(3559)	(-)	(976)	(-)	(-)	(-)	(-)
Grand Total	34	4726	22	1852	27	6037	22	2740	8	537	1	45

- = Nil

- Note:- 1. The information within brackets relates to Central Sphere.
2. This statement is based on the returns/information received in the Bureau till 15th November, 2019.

Souse : Office of Chief Labour Commissioner
(Central) & Labour Bureau.
